

1	2	3
16.06.09	29893.72	(12.34)
01.07.09	31831.22	(6.48)
16.07.09	29980.32	5.81

*Figures within brackets denote increase.

City gas networks

3287. SHRI SANTOSH BAGRODIA:

SHRI KALRAJ MISHRA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether GAIL has submitted a proposal to lay the city gas networks to Petroleum and Natural Gas Regulatory Board (PNGRB) and if so, the details of the cities;

(b) whether PNGRB had invited the expression of interests or GAIL has submitted its interests; and

(c) whether the bids have been called to lay such networks and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) Yes, Sir. GAIL had submitted proposed to lay City Gas Distribution (CGD) network in 230 cities to the Government. After the setting up of Petroleum and Natural Gas Regulatory Board (PNGRB), the proposal was sent to PNGRB. The State-wise information regarding cities is given in the Statement (See below).

(b) PNGRB had invited through public advertisement interested entities to submit Expression of Interest (Eoi) for Geographical Areas of their interest. GAIL Gas Ltd., a wholly owned subsidiary of GAIL (India) Ltd., has submitted Eois to PNGRB for laying CGD network in seven cities, namely, Kota, Jhansi, Mathura, Sonipat, Dewas, Gwalior and Ghaziabad.

(c) Yes, Sir. Two rounds of bidding have been completed. In the first round of bidding, PNGRB invited bids for six cities, namely, Kota, Sonipat, Mathura, Kakinada, Meerut and Dewas. In the second round of bidding, PNGRB invited bids for seven cities, namely Ghaziabad, Allahabad, Jhansi, Rajahmundry, Yanam, Shahdol and Chandigarh.

Statement

The State-wise information regarding cities for laying of CGD network

S.No.	States	No. of Cities
1	2	3
1.	Madhya Pradesh	18

1	2	3
2.	Uttar Pradesh	20
3.	Jharkhand	12
4.	Bihar	8
5.	West Bengal	24
6.	Punjab	16
7.	Rajasthan	15
8.	Haryana	19
9.	Maharashtra and Goa	14
10.	Gujarat	28
11.	Andhra Pradesh	9
12.	Orissa	6
13.	Tamil Nadu and Puducherry	14
14.	Karnataka	18
15.	Kerala	9
	Total	230

Laying of city network by GAIL

3288. SHRI SANTOSH BAGRODIA:
SHRI O.T. LEPCHA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether GAIL has submitted a proposal to lay the city gas networks to Petroleum and Natural Gas Regulatory Board (PNGRB) and if so, the details of the cities;

(b) whether the approval has been granted and if so, the details thereof; and

(c) by when the city gas networks would be commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) GAIL had submitted proposal to lay City Gas Distribution (CGD) network in 230 cities to the Government. After the setting up of Petroleum and Natural Gas Regulatory Board (PNGRB), the proposal was sent to PNGRB. The State-wise information regarding cities is given in the Statement [refer to the Statement appended to the answer to USQ 3287(a)].

Further GAIL Gas Ltd., a wholly owned subsidiary of GAIL (India) Ltd., has submitted Expressions of Interest (EoIs) to PNGRB for laying CGD network in seven cities, namely, Kota, Jhansi, Mathura, Sonapat, Dewas, Gwalior and Ghaziabad.